

1	2	3	4	5
MADHYA PRADESH				
4.	Indore HIP	1990-91 to 30.6.98	60.50	DFID-UK
WEST BENGAL				
5.	Calcutta SIP Phase 1a, 1b&1c	1990-91 to 2000-2001	@ 46.30	- do -
ORISSA				
6.	Cuttack UPRP PH-II	1997-98 to 30.3.2002	67.91	- do -
KERALA				
7.	Cochin UPRP PH-II	1997-98 to 30.9.2001	60.48	- do -
MAHARASHTRA				
8.	Nagpur SIP (PH-I)	1.1.96 to 30.6.99	-	German Govt. (GTZ)
KARNATAKA				
9.	Bangalore UPRP (PH-I)	1994-95 to 20.8.99	1.5	Netherlands Govt.

* This is being done as an extension of Visakhapatnam SIP and a resettlement Project.

** For the Phase I only.

SIP - Slum Improvement Project.

@ - For phase 1a and 1b only.

UPRP - Urban Poverty Reduction Project.

Derailement of Mangala Express

2959. SHRI MOHAN RAWALE : Will the Minister of RAILWAYS be pleased to state :

(a) whether five bogies of 2618 New Delhi - Ernakulam Mangla Express were derailed at an unmanned level crossing near Rasayani between Panvel and Pen on Konkan Railways on November 24, 1998;

(b) if so, the details thereof alongwith the reasons therefor;

(c) the number of persons killed/injured in the accident; and

(d) the amount of compensation paid to the next of kin of the deceased/injured persons?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) On 24.11.1998, engine and five coaches of 2618 New Delhi-Ernakulam Mangla Express derailed after dashing a road roller at unmanned level crossing between Diva and Roha section of Mumbai Division, Central Railway. This accident occurred due to negligence and failure on the part of the driver of road roller to take

precautions as laid down under section 131 of Motor Vehicles Act, before negotiating the level crossing.

(c) Driver of road roller died on the spot. There was no casualty or injury to Train passengers or Railway staff.

(d) No compensation is payable to the kin of victims (road users) in case of unmanned level crossing accident.

Use of Aerodrome at Pondicherry

2960. SHRI S. ARUMUGHAM : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the aerodrome for Civil Aviation at Pondicherry is lying idle; and

(b) if so, the facts thereof and how the Government propose to utilise it?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) and (b) No, Sir. The Airport is available for Civil operations and at present is being used for Flying Club activities.

[Translation]

Cleaning of Railway Stations

2961. SHRI RAMSHETHH THAKUR : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railways have sufficient number of employees for cleaning the railway stations;

(b) whether adequate number of officers are available to supervise the work done by such employees;

(c) whether any norms have been prescribed by the department for cleanliness of the railway stations;

(d) if so, the details thereof;

(e) whether sanitation work at Nizamuddin railway station is satisfactory; and

(f) if not, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) Yes, Sir.

(d) The Station Managers are the overall incharge of the cleanliness of stations and at important stations, they are assisted by Health Inspectors and Safaiwalas. Adequate cleaning equipments and materials like acids, phenyles, brooms etc. are also provided at the stations. Frequent announcements are made urging the public to co-operate in keeping the station premises clean. The cleanliness of the station premises is also being regularly monitored by the officers, inspectors and supervisors.

(e) Yes, Sir.

(f) Does not arise.

[English]

Charges for Additions/Alterations in Government Accommodation

2962. SHRI DILEEP SANGHANI :
DR. BIJAY SONKAR SHASTRI :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the ceiling charges for additions/alterations in General Pool of Government Quarters have been enhanced; and

(b) if so, the details thereof, work-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) Yes, Sir.

(b) The existing and revised ceilings for different types of quarters are as under :

Type of Quarters	Existing Monetary Ceiling (Rs.)	Revised Monetary Ceiling (Rs.)
I	2,350/-	2,900/-
II	3,200/-	4,000/-
III	3,200/-	4,000/-
IV	8,500/-	10,500/-
DI, DII	17,500/-	21,700/-
CI, CII	21,000/-	26,000/-
VII & VIII	31,500/-	39,000/-

The revised monetary ceiling has come into force w.e.f. 24.6.98. However, no work-wise ceiling has been prescribed by the Central Public Works Department.

[Translation]

Survey For Pune-Nasik Rail Line

2963. SHRI ASHOK NAMDEORAO MOHOL : Will the Minister of RAILWAYS be pleased to state :

(a) the time by which the survey for Pune-Nasik rail line is likely to be completed and the construction work commenced;

(b) whether the proposed line would pass through Manchar and Narayan Gaon; and

(c) if not, the proposed route of the said railway line?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) The survey for Pune-Nasik new rail line is likely to be completed during 1999-2000. Further consideration of the proposal will be possible once the results of the survey become available.

(b) Yes, Sir.

(c) Does not arise.

Cooperative Housing Societies in Delhi

2964. PROF. JOGENDRA KAWADE : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the number of registered cooperative housing societies in Delhi applied to the Delhi Development Authority for plots; and

(b) the time by which these societies are likely to get plots?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) DDA and Registrar